BENCH-I



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA) No.368/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M.

Name of the Company		Akshara Estates Pvt Ltd & Ors		
Under Section		230-232		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

1) Mr. Satadeep Bhattachaeya. Adv & For the 2) Ms. Swah: Agamval, Adv & Applicant 3) Ms. Natasha Roy, Adv Companis 41/9/17

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S.No.30 - CA (CAA) No.368/KB/2017 - Akshara Estates Pvt. Ltd. & Ors.

ORDER

Ld. Counsel for the petitioner is present.

The case is adjourned.

Listed on 31st October 2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)